

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

21.

CP/220(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES:

Ramnath Vaman Quenim
Vs
Mandovi Hotels Pvt. Ltd.

SECTION: 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Aarti Sonawane i/b Argus Partners, Ld. Counsel for the Petitioners present (VC). Mr. Dharmesh Pandya i/b Ashwin Pandya & Associates, Ld. Counsel for the R1 present (VC). Mr. Tejal Kurdukar i/b Kurdukar Associates, Ld. Counsel for R2 & R3 present (VC).
2. By order of the Bench, list this matter on **19.09.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)